

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:1860
ANSWERED ON:13.12.2004
HARASSMENT OF FOREIGN TOURISTS
Jindal Shri Naveen

Will the Minister of TOURISM be pleased to state:

- (a) whether the Government is aware of harassment of foreign tourists by touts at entry points;
- (b) if so, the total number of such cases reported during the last three years; and
- (c) the preventive steps taken to check such menace?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(SMT. RENUKA CHOWDHURY)

(a) and (b): The Ministry of Tourism is generally aware of some cases of harassment of foreign tourists by touts at entry points. However, details of such cases reported to the local law enforcement agencies are not maintained in the Ministry of Tourism.

(c): The Ministry of Tourism, Government of India have taken following steps to provide a better experience to foreign tourists:-

- i) Organizing of Tourism Awareness Programmes for Immigration and Customs officials, Taxi Drivers, Porters, etc., under the Capacity Building Scheme for Service providers.
- ii) Setting up of a Complaint Cell in the Ministry of Tourism.
- iii) Distribution of "DOs and DON'Ts" brochures to tourists.

The Governments of Andhra Pradesh, Karnataka, Goa, Daman, Kerala, Maharashtra, Himachal Pradesh, Rajasthan, J&K, Uttar Pradesh and Delhi have already deployed Tourist Police Force to check possible harassment of tourists